

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 1437**

TO BE ANSWERED ON THE 26TH JULY, 2022/ SRAVANA 4, 1944 (SAKA)

DRUGS AND PSYCHOTROPIC SUBSTANCES ACT, 1985

1437. SHRI GAURAV GOGOI:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the proposal has been made by the Government to bring the Narcotics Drugs and Psychotropic Substances Act, 1985 within its ambit and if so, the details thereof;

(b) whether the Department of Finance under Ministry of Finance has responded to such proposal and if so, the details thereof; and

(c) whether such transfer of mandate is expected in the near future and if so, the details thereof?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)**

(a) to (c) The Narcotics Drugs and Psychotropic Substances Act is a comprehensive legislation to deal with all matters related to narcotics drugs and psychotropic substances which was enacted by Parliament in the year 1985. The Act is already within the ambit of the Government of India.
